

(A3)
CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD

O.A.No. 31/87

A.K. Tripathi : : : : : Applicant

vs.

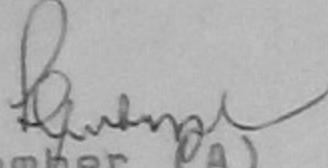
Union of India &
Others. : : : : : Respondents.

Hon. Mr. Justice U.C.Srivastava, V.C.

Hon. Mr. K. Obayya, A.M.

(By Hon. Mr. Justice U.C.Srivastava, V.C.)

As the applicant has already been dismissed from service and the subsequent application for amendment has also been rejected, this application has become infructuous. Accordingly this application deserves to be dismissed and it is dismissed as having become infructuous. No order as to the costs.


Member (A)


Vice-Chairman.

Dated: 26/11/87, Allahabad.

(tgk)